- (क) क्या सरकार को हिन्द महा-सागर में अपना प्रभाव और प्रभुत्व को बढ़ाने के चीन के प्रयासों की जानकारी है; और
- (ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

†[CHINFSE INFLUENCE IN THE INDIAN OCEAN

780. SHRI NAGESHWAR PRASAD SHRI SITARAM SINGH SHAHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government are aware of China's efforts to increase its influence and supremacy in the Indian Ocean; and
- (b) if so, Government's reaction there to ?]

विदेश मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र पाल सिंह): (क) और (ख) जैसा कि सर्व विदित है, भारत ने अन्य देशों के साथ दिसम्बर, 1971 के यू० एन० जी० ए० प्रस्ताव सं० 2832 (xxvi) को प्रस्तुत किया था, जिसमें हिन्द महासागर को शांति क्षेत्र घोषित किया गया था। हम इस क्षेत्र की घटनाओं में दिलचस्पी रखते हैं। और चीन समेत सभी देशों के कार्यकलापों से अपने को अवगत रखते हैं। भारत चीन के साथ ही 15 देशों की तदर्थ समिति का सदस्य है, जो संयुक्त राष्ट्र संघ द्वारा प्रस्ताव के लक्ष्यों की प्राप्ति के लिए पिछले दिसम्बर में नियुक्त की गई थी।

†[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) As is well known, India has cosponsored the U.N.G.A. Resolution No. 2832 (XXVI) of December 1971 declaring the Indian Ocean as a Zone of Peace. We are interested in developments in this

region and keep ourselves informed of the activities of all powers, including China. India long with China is a Member of the 15 nation ad hoc committee appointed last December by the U.N to promote the objectives of the Resolution]

गोरखपुर के समीप भारतीय वायु सेना के विमान का दुर्घटनाग्रस्त होना

781. श्री नागेश्वर प्रसाद शाही : श्री सीता राम सिंह:

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

- (क) 22 दिसम्बर, 1972 को गोरख-पुर के पास राजगंज गांव के समीप भारतीय वायु सेना का जो विमान दुर्घटनाग्रस्त हुआ था, उसके क्या कारण हैं ?
- (ख) किन परिस्थितियों में विमान के चालक की जलकर मृत्यु हुई; और
- (ग) क्या यह विमान-दुर्घटना कुछ विदेशी एजेंटों के तोड़-फोड़ के कारण हुई ?

†[I.A.F. PLANE CRASH NEAR GORAKHPUR

781. SHRI NAGESHWAR PRASAD SAHAI :

SHRI SITARAM SINGH :

Will the Minister of DEFENCE be pleased to state:

- (a) the cause of the accident in which an aircraft of the Indian Air Forced crashed near the village Rajganj near Gorakhpur on the 22nd December, 1972;
- (b) the circumstances in which the pilot of the aircraft was burnt to death; and
- (c) whether this air-crash was due to subotage by some foreign agents ?]

रक्षा मंत्री (श्री जगजीवन राम) :(क) से (ग) 22 दिसम्बर, 1972 को राजगंज के समीप एक वायुयान दुर्घटना में पायलट अफसर पी० के० सिंहा मारे गये थे। पायलट दुर्घटना में काफी चोटे आने के कारण मर गया था । शव-परीक्षा से यह मालूम नहीं हुआ कि उसे जल जाने के कारण कोई घाव हुए थे। किसी विदेशी एजेंट द्वारा तोड़-फोड़ की कार्रवाई की आशंका नही है। इस दुर्घटना के संबंध मे जांच-पडताल के करने लिए नियक्त की गई अदालत की कार्यवाही को अन्तिम रूप दिया जारहा है।

†[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c) Pilot Officer P. K. Sinha was killed in an aircraft accident near Rajganj on 22nd December 1972. The pilot was killed due to multiple injuries sustained by him in the accident. The post mortem report did not reveal his having received any burn injuries. No subotage by foreign agents is suspected. The proceedings of the Court of Inquiry appointed to investigate into this accident are under finalisation].

AMOUNT SPENT ON THE STAFF OF INDIAN HIGH COMMISSION IN LONDON

- 782. SHRI N. G. GORAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the amount spent on house rent, family allowance, air travels to and fro from India on the Staff employed in Indian High Commission in London; (for the year 1972);
- (b) whether the Acting High Commissioner has been staying in a rented house; and
- (c) if so, what use is made of the Government owned 'Sun House'?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) The required information is being collected and will be placed on the table of the House in due course.

- (b) A house was rented from 1-10-1972 for use of the Deputy High Commissioner, who is now Acting High Commissioner in London. Recently, however, moved into the Government owned residence of the Head of Mission which has been lying unused for some time.
- (c) The "Sun House" has been allotted to the Minister (Education) for his residence.

CHINESE THREAT TO INDIA'S FOREIGN TRADE

- 57. SHRI GANESHI LAL CHAU-DHARY: Will the Minister of EXTER-NAL AFFAIRS be pleased to state:
- (a) whether it is a fact that industry and business circles in India have expressed apprehensions that unless timely action is taken China could pose a threat to India's exports especially following improvement in relations between China, U.S.A. and Japan:
- (b) whether Government's attention has been invited to a report in the Indian Express of the 15th December, 1972 in this regard; and
- (c) if so, the Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The Government does not see any reason for undue concern in the matter.